

**Central Administrative Tribunal
Principal Bench**

**MA No.4010/2018 in CP No.737/2017
In OA No.2101/2014**

New Delhi, this the 24th day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Deepti Bhardwaj, D/o M.P. Jha
Working as Senior Executive Assistant
R/o House No.C-1101, Amarpali Green
Plot No.1/3, Vaibhav Khand
Indirapuram, Ghaziabad-201014. Applicant

(By Advocate: Shri Natansh Kumar Pal)

Versus

Prof. David Revid, Syiemliesh
Chairman, UPSC, Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi-11009. Respondent

(By Advocates: Shri Naresh Kaushik)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

MA No.4010 /2018

This MA has been filed seeking revival of CP No.737/2017 filed in OA No.2101/2014.

2. In view of the reasons stated in the MA, and on hearing the learned counsel for the parties, we are of

the view that it deserves to be allowed. Accordingly, CP No.737/2017 is revived.

CP No.737/2017

3. Learned counsel for the applicant seeks permission of the Tribunal to withdraw this Contempt Petition.

4. Permission accorded. CP is dismissed as withdrawn.

Order **dasti**.

(Aradhana Johri)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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